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Title: Need to ban the use of Endosulfan in Kerala and sanction a special financial package to the state for providing relief to the affected families.

SHRI P. KARUNAKARAN (KASARGOD): Continuous use of endosulfan in some villages in Kasargod district of Kerala has caused huge damage. About thousand persons are living with serious health problems. About 500 innocent persons have already died. This includes children, women and elderly persons. Govt. of Kerala has taken some measures in this regard but it has affected more than eleven Panchayats. They need continuous health assistance and rehabilitation facilities. State Govt. could not alone meet the huge financial burden. Govt. of Kerala has requested the Central Govt. for the special financial package for the victims. Since endosulfan has already been banned by the Stockholm Convention, there is no justification for the introduction and use of this deadly pesticide again in any part of our c o u n t r y . T r e q u e s t t h e G o v t . f o r e n d o s u l f a n a n d s a n c t i o n o f R s e 4 7 5 c r o r e a s a s p e c i a l p a c k a g e a s r e q u e s t e d b y t h e S t a t e o f K e r a l a .